

PAPERS LAID ON THE TABLE**Report and Accounts (2017-18) of the DIAT, Pune and related papers**

THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH), AND THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHRIPAD YESSO NAIK): Sir, I lay on the Table a copy each (in English and Hindi) of the following papers:—

- (a) Annual Report and Accounts of the Defence Institute of Advanced Technology, (DIAT), Pune, for the year 2017-18, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. *See* No. L.T. 343/17/19]

Report and Accounts (2017-18) of the NTCA, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI BABUL SUPRIYO): Sir, I lay on the Table, under sub-section (38T) of Section 2 of the Wild Life (Protection) Amendment Act, 2006, a copy each (in English and Hindi) of the following papers:—

- (a) Annual Report and Accounts of the National Tiger Conservation Authority (NTCA), New Delhi, for the year 2017-18, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Authority. [Placed in Library. *See* No. L.T. 401/17/19]

MoUs between the Ministry of Defence and GRSE, G. S. Ltd. and MDN Ltd.

THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH); AND THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHRIPAD YESSO NAIK) : Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (i) Memorandum of Understanding between the Government of India

(Department of Defence Production, Ministry of Defence) and the Garden Reach Shipbuilders and Engineers Limited (GRSE), for the year 2019-20.

[Placed in Library. See No. L.T. 511/17/19]

(ii) Memorandum of Understanding between the Government of India (Ministry of Defence) and the Goa Shipyard Limited, for the year 2019-20.

[Placed in Library. See No. L.T. 356/17/19]

(iii) Memorandum of Understanding between the Government of India (Department of Defence Production, Ministry of Defence) and the Mishra Dhatu Nigam Limited, for the year 2019-20.

[Placed in Library. See No. L.T. 510/17/19]

I. Report and Accounts (2017-18) of the Haj Committee of India, Mumbai and related papers

II. Report and Accounts (2017-18) of the NDTL, New Delhi and related papers

III. MoU between the Ministry of Minority Affairs and the NMDFC

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS; AND THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI KIREN RIJJU): Sir, I lay on the Table—

I (1) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 34 of the Haj Committee Act, 2002:—

(a) Administrative Report of the Haj Committee of India, Mumbai, for the year 2017-18.

(b) Annual Accounts of the Haj Committee of India, Mumbai, for the year 2017-18, and the Audit Report thereon.

(c) Review by Government on the working of the above Committee.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 554/17/19]

II. A copy each (in English and Hindi) of the following papers:—

(i) (a) Annual Report and Accounts of the National Dope Testing